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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 3476/2024**

DELHI PRESS PATRA PRAKASHAN PRIVATE LIMITED

..... Petitioner

Through: Mr. Chander Uday Singh, Sr.
Advocate with Mr. Harsh Bora, Ms.
Maulshree Pathak, Mr. Amjid
Maqbool, Ms. Viddusshi, Ms. Bidya
Mohanty and Ms. Katyayani Shurud,
Advocates.

versus

UNION OF INDIA

..... Respondent

Through: Mr. Apoorv Kurup, CGSC with Mr.
Akhil Hasija, Advocate.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

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07.03.2024

CM APPL. 14178/2024 (Exemption)

Allowed, subject to all just exceptions.

W.P.(C) 3476/2024 & CM APPL. 14177/2024

1. The Petitioner has approached this Court challenging the Order dated 12.02.2024 passed by the Respondent directing the Petitioner to remove some articles from "Caravan Magazine" and 11 URLs from its website.
2. Issue notice.
3. Learned Counsel appearing for the Respondent accepts notice.
4. Reply be filed within four weeks from today. Rejoinder thereto, if



any, be filed before the next date of hearing.

5. List on 09.05.2024.

SUBRAMONIUM PRASAD, J

MARCH 7, 2024

S. Zakir